(b) the number of visitors and observers who were issued Form 'P' or Foreign Exchange permits in connection with the Olympics?

THE DEPUTY MINISTER IN THE MINISTRY OP EDUCATION (SHHI BHAKT DARSHAN): (a) and (b) A statement is laid on the Table of the House.

STATEMENT

Category of persons who were issued 'P' form or foreign exchange for visit to Tokyo during the Olympic Games and Number of persons deputed to go

(1)) Competitors (i.e. hockey team, athletes, wrestlers, Rifle shooters, weight-lifters, divers, gymnasts and cyclists).					
(2)	Managers (one each for hockey, athletics and Wrestling)	3				
(3)	Coaches (one each for hockey, athletics and wrestling)	3				
(4)	Coach-cum Managers (1 each for rifle-shooting, weight-lifting and cycling) .					
(5)	Other officials accompanying the contingent (i.e. Chef-de-Mission), Secretary- cum-Treasurer and Public Relations Officer).					
(6)	Gun Mechanic for shooting team					
(7)	Cooks	2				
(8)	B) Delegates to attend International meetings (i. e. I.O.C., Asian Games, International Football Federation, International Judo Federation, Interna- tional Recreation Association and Sports Science Congress).					
(9)	 Technical officials (i.e. Umpires, Judges, etc. for hockey, athletics, wrestling, shooting and weight-lifting). 					
(10)	Observers deputed by the Ministry of Education (I from the Ministry of Education, I from All India Council of Sports and 2 from National Institute of Sports).					
(11)	Press	10				
(12)	2) Official deputed by Maharashtra Government as observer					
(13)	 Official deputed by Amateur Athletic Federation of India for studying pre- paration of tracks. 					
(14)	Persons deputed by the National Federations for taking examination to become International Referees	3				
(15) Other visitors	4				
	TOTAL	115				

FOODGRAINS DEALERS ARRESTED IN DILHI

- *104. SHRI PAL AT KUNHI KOTA: "Will the Minister of HOME AFFAIRS be pleased to state:
- (a) the number of wholesale and retail foodgrain dealers and dealers of essential commodities whose houses and shops were raided by the au.ho-

rities and who were arrested in Delhi during the months of August, September and October, 1964 and the nature of punishment given to them; and

(b) what are the quantities of various commodities recovered front them and the manner of their disposal?

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THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI L. N. MISHRA): (a) and (b) A statement is laid on the Table of the House.

STATEMENT

- (a) Premises of 61 licensed wholesale and retail foodgrain dealers and dealers of essential commodities were raided by the police in collaboration with the Civil Supplies Department, Delhi and 81 persons were arrested. Out of the 61 cases, one case has been completed and has ended in conviction. The punishment awarded was imprisonment till the rising of the court, a fine of Rs. 2501and confiscation of 13 bags of wheat involved.
- (b) The following commodities were recovered:-

1.	Indigenous wl	neat	2	373.23	Qtls.
2.	Imported whe	at	¥	29.54	Qtls.
3.	Atta	2	*	64.00	Qtls.
4.	Sugar .	+))	194.80	Qtls.
5.	Black Gram	8	(4)	12.50	Qtls.
6.	Dal Chana	2	$\widehat{\mathbb{A}^{r}}$	3 60	Qtls.
7.	Rice .	¥.	26	22'18	Qtls.
8.	Besan .			2.07	Qtls.
9.	Dalda .	я,	2	0.69	Qtls.
10.			*:	90	Bags.
11.	Kerosene Oil		90	7	Tins.
12.	Salt .	196	*	15.00	Qtls.
13.	Cattle feed	114		20.34	Qtls.
14.	Chhilka (Gran	n).	9	21.60	Qtls.
15.	Iron Sheets		*	1695	Iron

sheets of various sizes.

Except for the 13 bags of wheat confiscated in the case which resulted in conviction, other quantities of various commodities recovered are held in safe custody for disposal in accordance with the orders of tlie court.

बारामुला में पाकिस्तानी गेंग का पकड़ा जाना

क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि:

- (क) क्या यह सच है कि अक्तुबर, १६६४ में पाकिस्तानी उत्पातियों का एक गेंग बारामुला में पकड़ा गया जो वहां सरकारी इमारतों तथा पूलों को उड़ाने का प्रयत्न कर रहाथा;
- (ख) क्या उनके कब्जे से कोई बम भीर दूसरे विस्फोटक पदार्थ बरामद किये गये थे: ग्रीर
- (ग) क्या इन व्यक्तियों का सम्बन्ध पंछ क्षेत्र के उन उत्पातियों से है जो वहां कार्य कर रहे थे?

f [PAKISTANI GANG APPREHENDED IN. BARAMULA

/SHRI RAM SAHAI: \ SHRI S. C. DEB:

Will the Minister of HOME AFFAIRS be pleased to state;

- (a) whether it is a fact that a gang of Pakistani miscreants was apprehended in Baramula during the month of 'October, 1964 while attempting to blow up Government buildings and bridges;
 - t[] English translation.